

# **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

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## **FIFTY-FOURTH REPORT**

(Presented on 5.02.2014)

The Business Advisory Committee held a sitting on Tuesday, the 17<sup>th</sup> December, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|---|-----------|
| <p>(1) Consideration of amendments made by Rajya Sabha in the Lokpal and Lokayuktas Bill, 2011, as passed by Lok Sabha and as reported by the Select Committee of Rajya Sabha.</p> <p><i>(Amendments to be made by Rajya Sabha in the Bill to be agreed to by Lok Sabha).</i></p> | } 4 hours |
| <p>(2) Consideration of amendments made by Rajya Sabha in the Whistle Blowers Protection Bill, 2011, as passed by Lok Sabha.</p> <p><i>(Amendments to be made by Rajya Sabha in the Bill to be agreed to by Lok Sabha).</i></p>   | } 2 hours |

**NEW DELHI;**  
**17<sup>th</sup> December, 2013**  
**Agrahayana 26, 1935 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory**  
**Committee.**